

HIGH COURT OF SIKKIM

GANGTOK

No.: <u>13/HCS</u>

Date: 10.12.2025

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The Accounts Section, High Court of Sikkim, shall henceforth disburse monthly fuel/POL to the following vehicles of the Protocol Section, presently being used for protocol duties in Siliguri/Bagdogra(West Bengal) as well as in Sikkim:-

Sl.No.	Details of the Vehicles	Extent of monthly fuel/POL
01.	SK-01-G-4148	100 litres
02.	SK-01-G-4451	100 litres

Apart from the above, the Accounts Section shall also reimburse any additional fuel expenses as may be incurred while performing the protocol duties.

> By Order of the Hon'ble, the Chief Justice

sd/-(Prajwal Khatiwada) Registrar General